

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P No. 173/KB/2015

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07th November 2017, 10.30 A.M

Name of the Company	Narayanan Sisupalan-Vs-The Peerless General Finance & Investment Co. Ltd		
Under Section	58/59		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Anik Banerjee, Adv
Rakesh Sankar, Adv
Rajib Mallick, Adv } Petitioner

Rakesh Sankar
7/11/2017

ORDER

Ld. Counsel for the petitioners are present.

No time left.

List on 19/12/2017.

Sd

(Jinan K.R.)
Member (J)

Sd

(Vijai Pratap Singh)
Member (J)